

CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH LUCKNOW.

REVIEW APPLICATION NO: 94/2004.  
IN RE

ORIGINAL APPLICATION NO: 356/2004.

Lucknow, this the 24th day of November, 2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)  
HON'BLE SHRI M.L. SAHNI MEMBER(J)

K. Chanderasekhar, S/o Late Shri K.J. Reddy  
aged about 40 years residing at B-110/3, RDSO  
Colony, Lucknow-226011.

....Revisionist.

Applicant in person.  
Versus

1. Union of India through the Chairman, Railway Board's Principal Ex-Officio Secretary, Govt of India, Ministry of Railways RailBhawan, New Delhi.
2. Director General/EX Officio General Manager, Research, Designs and Standards Organisation, Govt of India, Ministry of Railways, Lucknow-226011.

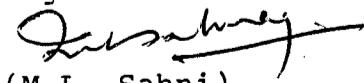
...Respondents.

Order (By Circulation)

BY Shri S.P. Arya Member(A)

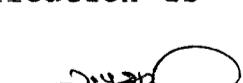
This Review Application has been filed against the order dated 4.10.2004 in O.A. No. 356/2004 on 10.11.2004 on the grounds that the opinion and the logic expressed in the judgement is not applicable and certain facts and arguments were ignored and also ~~it is~~ ~~has~~ not correct legal application.

2. We have gone through the review application and order dated 4.10.2004. We find no apparent error on the face of the record. Perhaps the applicant wants to appreciate the facts and law in the manner he wants. Such re-argument or re-assessment of the ~~facts~~ <sup>and</sup> ~~possible under review~~ is not ~~possible~~. The pleadings have already been gone ~~into~~ <sup>on the</sup> ~~cases relied upon~~ <sup>apparent</sup>. Accordingly, finding no error <sup>we are</sup> of the opinion that there is no ground for reviewing the order dated 4.10.2004. Review Application is rejected.

  
(M.L. Sahni)

Member (J)

HLS/-

  
(S.P. Arya)  
Member (A)